



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No.102-6/2017-NSL-II

Dated: 18th January, 2018

To
The Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi - 110 001.

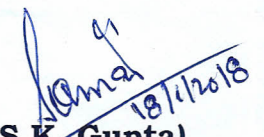
Subject: Recommendations on "In-Flight Connectivity" - regarding.

The Department of Telecommunications (DoT) through its letter No.20-504/2016-AS-I dated 10th August 2017 had requested TRAI to furnish recommendations on licensing terms and conditions for provision of In-Flight connectivity (IFC) for voice, data and Video services and associated issues such as entry fee, licence fee, spectrum related issues including usage charges & method of allocation and other conditions.

2. In this regard, a Consultation Paper on 'In-Flight Connectivity' was released on 29th September 2017 seeking comments of stakeholders. An Open House Discussion (OHD) on the issues concerned was held on 27th November 2017 at New Delhi.
3. Based on the comments received from the stakeholders and its own analysis, TRAI has finalised its Recommendations on "**In-Flight Connectivity**". These recommendations are enclosed herewith.
4. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above


(S.K. Gupta)
Secretary, TRAI